

## Annexure-1

Name of the corporate debtor: Sanjay Insecticides Private Limited; Date of commencement of liquidation: 26/02/2021 (order communicated on 13.03.2021); List of stakeholders as on: 12.04.2021 (being the last date for submission of claims)

## List of secured financial creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any		
		Date of receipt	Amount claimed	Amount of claim admitted Provisionally	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest						Amount covered by Guarantee	% share in total amount of claims admitted of Secured Financial Creditors
1	State Bank of India	09/04/2021	8,69,69,869	8,56,33,455	Secured	8,56,33,455	Yes	<p><b>1. Primary Security</b> Hypothecation of all Current Assets (including finished goods, Raw Material, Stock in Transit and Debtor) Present &amp; Future</p> <p>Plant &amp; Machinery purchased out of Bank Finance</p> <p><b>2. Collateral Security:</b> Factory Land &amp; Building land area 800 Sq Mtr &amp; Construction of 17500 sq mtr situated at Gut No 206 at Village Panshendra Devulgaon Raja Road Jalna</p> <p><b>3. Personal Guarantee</b> Residential House located at Plot no 86 CTS NO 343/b-86 S.NO 117B Sambhaji Nagar Jalna, in the name of Shri Rajendra Mandhane</p> <p><b>Security Interest not relinquished for this property as it is in the name of Personal Guarantor</b></p>	4,90,56,000	100.00%	-	-	13,36,414	-	NO stock is available to be sold as the units are non-operational since 4-5 years prior to the commencement of CIRP i.e. 14.11.2019
		<b>TOTAL</b>	<b>8,69,69,869</b>	<b>8,56,33,455</b>		<b>8,56,33,455</b>			<b>4,90,56,000</b>				<b>13,36,414</b>		